

jobs regularised and have their salaries increased.

[*Translation*]

(v) Need to develop Junagarh in Gujarat as a tourist resort.

SHRIMATI BHAVNA CHIKHLIA (Junagarh): Junagarh is a historical and religious place. The historic Girnar mountain is situated here. Sasanagir area falls under it which is famous for large number of lions in whole Asia. From here lions are sent to various zoological parks in the country and foreign countries also. Inscriptions of king Ashoka, famous Buddhist caves, famous tombs and the Somnath temple are also situated in Junagarh.

Thousands of people from the country and abroad visit this area daily, but so far no proper arrangement has been made for the tourists. There is no roperway or broadguage railway line.

In view of the importance of Junagarh, I urge the Government to declare Junagarh a tourist resort and take concrete steps for its development.

(iv) Need to introduce a passenger train between Lucknow and Bareilly in Uttar Pradesh

SHRI SURENDRA PAL PATHAK (Shahabad): Big cities like Sitapur, Lakhimpur-Khiri, Gola-Gokaran Nath, Pilibhit etc are situated on the Lucknow-Bareilly railway line in the North-Eastern Railway. Thousands of passengers travel daily from one place to another in this section. Gola-Gokaran Nath is a big place of pilgrimage which is visited by millions of pilgrims from various parts of the country. Major sugar mills are situated in Gola-Gokaran Nath, Hargaon and Pilibhit along the same railway

line.

The 79 and 80 Lucknow-Mailani passenger train running between Sitapur and Mailani was cancelled on 1st July, 1991. It has caused great inconvenience to the passengers of small stations on this line. It has created a serious problem for the passengers who used to travel daily from small stations with monthly passes.

So, I urge the hon. Minister of Railways to introduce another passenger train between Lucknow and Bareilly immediately.

(vii) Need to ensure supply of water from Rihand reservoir to Ban Sagar Reservoir in Bihar.

SHRI CHHEDI PASWAN (Sasaram): As per Ban Sagar agreement of 1973 the total 14.25 million acre feet water available in Son river valley is to be distributed to Uttar Pradesh, Madhya Pradesh and Bihar proportion of 1.25, 5.25 and 7.75 respectively. In addition, there is a provision that 5 million acre feet water will be reserved for Bihar on priority basis for old Son Canal system. But 120 year Old Son canal system has been adversely affected because Uttar Pradesh has made "consumptive use" of most of 2.59 million acre feet water from Rihand reservoir of Son river valley which was meant for Bihar for running the Thermal Power Stations in Rihand valley. As under the Ban Sagar Agreement, Uttar Pradesh has not got any share in the waters of Rihand reservoir, the Central Government is, therefore, requested to compensate for unauthorised use of Rihand reservoir water by Uttar Pradesh by withdrawing the share of Uttar Pradesh from the waters of Ban Sagar reservoir and providing the same to Bihar. On this basis, the Ban Sagar canal project and Son Pump canal project of Uttar Pradesh may not be accorded approval.